

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 201/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 4th day of February, 1997

Smt. Veer Wati
widow of Shri Jaipal
daughter of Shri Mohan Lal
r/o House No.76
Kotgaon Phatak
Ghaziabad (UP).

.. Applicant

Vs.

1. Union of India through
The General Manager
8 Northern Railway
Baroda House
NEW DELHI.

2. The Divisional Railway Manager
Northern Railway
NEW DELHI.

... Respondents

O R D E R (Oral)

None for the applicant, even on the second call.
None was present on the last date also. OA is dismissed
for default and non-prosecution.

R. K. Ahooja
(R.K. AHOOJA)
MEMBER(A)

/ao/